

(b) The figure of profit/loss of all the jute mills in the country during 1978-79 is not available as the year has just ended.

(c) The following are the important steps taken to restore the viability of jute industry:—

(1) To promote exports, which came down drastically, export duty on all jute products has been abolished.

(2) Cash Compensatory Support has been given on export of selected jute goods

(3) Cess has been levied on jute manufactures to finance R&D activities through the Development Council constituted for the jute industry.

(4) A soft loan scheme has been introduced to enable the industry to modernise the plants and machinery at a concessional rate of interest etc., so as to improve productivity and make their products competitive.

Subversive activities by Chinese trained Nagas coming to Nagaland from Burma

6699. SHRIMATI MOHSINA KIDWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Chinese trained Nagas who have sneaked into the State of Nagaland from the Burma border in large numbers have indulged in blowing up of a power station and other serious works of sabotage; and

(b) if so, the number of arrests made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANADL): (a) and (b). Recently, some violent incidents have taken place in Mon

and Tuensang Districts of Nagaland. These include an attack on the power house at Mon by some unknown miscreants. No damage was caused to the power house. Although the identity of the persons involved in the attack has not yet been established, it is however suspected that members of the China-returned gang who are staying across the border may be behind the incidents. No arrests have been made so far in this regard.

Increase in Central Plan Aid

6700. SHRI M. RAM GOPAL REDDY: Will the Minister of PLANNING be pleased to state:

(a) whether many State Governments have asked for increase in the Central Plan Aid; and

(b) if so, the names of these States and additional amount asked for each State?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) and (b). The National Development Council in its meeting held on February 24 and 25, 1979 has determined the quantum of Central assistance for State Plans for 1979-83 and decided the principles on which this should be distributed among the States. The State-wise allocations are yet to be finalised. The question of any State asking for increase in the Central Plan aid, therefore, does not arise.

Cases of Murder and Rape in Delhi

6701. SHRI M. RAM GOPAL REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of murder and rape reported in Delhi during 1978; and

(b) the number of cases that have been solved and the details thereof?